

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.1579/PUN/2017
निर्धारण वर्ष / Assessment Year : 2013-14

Span Pumps Pvt. Ltd.,
Office No.1001, Tower No.2,
Montreal Business Centre,
Baner Road, Baner, Pune-411045.

PAN : AACCS5972L

.....अपीलार्थी / Appellant

बनाम / V/s.

DCIT, Circle-6,
Pune.

.....प्रत्यर्थी / Respondent

Assessee by : Smt. Sarvesha Baj
Revenue by : Shri Mahadevan A. M. Krishnan

सुनवाई की तारीख / Date of Hearing : 10.12.2020
घोषणा की तारीख / Date of Pronouncement : 10.12.2020

आदेश / ORDER

This is an appeal filed by the assessee directed against order of the Id. Commissioner of Income Tax (Appeals)-4, Pune ('CIT(A)' for short) dated 01.02.2017 for the Assessment Year 2013-14.

2. When the matter had come up for hearing today, the appellant filed a letter seeking permission to withdraw the appeal as the dispute in appeal is proposed to be settled under Vivad Se Vishwas Scheme, 2020.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. We are inclined to grant the permission to the appellant herein to withdraw the appeal with the liberty to the appellant to revive the appeal

proceedings in the event of the Pr. Commissioner of Income Tax declines to issue Form No.3 Certificate under sub-section (1) of section 5 of the Direct Tax Vivad Se Vishwas Act, 2020 for whatsoever reasons. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 10th day of December, 2020.

Sd/-

(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/-

(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 10th December, 2020.
Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-4, Pune.
4. The Pr. CIT-3, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.